

**National Green Tribunal, Eastern Zone Bench**  
**Finance Centre, 3<sup>rd</sup> Floor**  
**New Town, Kolkata-700161**

No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 672

Date: 20.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **22.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.145/2017/EZ	Center For Environment Protection Vs Union of India & Others	06.12.2018
2	M.A.No.121/2017/EZ	Paryavaran Suraksha Samiti & Another Vs Union of India & Others In Re Judgment WP(C). 375/2012 (SC)	06.12.2018
3	O.A.47/2017/EZ M.A.93/2017/EZ	Shri Iosterson Sun & Anr Vs. State of Meghalaya & Ors	06.12.2018
4	O.A.93/2017/EZ	Greater Laban Community Development Society Vs State of Meghalaya & Others	06.12.2018
5	Appeal.08/2017EZ	M/s Mahadev Enclave Pvt Ltd Vs State of Bihar & Others	06.12.2018
6	O.A.569/2015/PB/27/2016/ EZ MA.339/2016/EZ	Popular Pisciculture Association , Manipur Vs State of Manipur & Others	06.12.2018
7	O.A.171/2016/EZ	Subhas Datta Vs State of W.B. & Others	06.12.2018
8	O.A.172/2016/EZ & M.A.01/2017/EZ M.A.124/2017/EZ	Sajay Laloo Vs State of Meghalaya	06.12.2018

By order

  
Registrar

20.10.2018.

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NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 673

Date: 20.10.2018


**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **23.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	O.A.137/2017/EZ	Raghunath Maity Vs Dipak Kr. Das & Others	07.12.2018
2	O.A.14/2016/EZ	Madhusudan Biswas Vs WBPCB & Others	07.12.2018
3	O.A.12/2016/EZ	Subrato Mukherjee Vs Chief Secretary Govt. Of West Bengal & Others	07.12.2018
4	O.A.121/2015/EZ	Subrato Mukherjee Vs Chief Secretary Govt. Of West Bengal & Others	07.12.2018
5	O.A.11/2016/EZ	Joydeep Mukherjee Vs WBPCB & Others	07.12.2018
6	O.A.No.No.07/2018/EZ M.A.08/2018/EZ	Jaba Mukherjee Vs State of W.B. & Others	07.12.2018
7	Original Application no. 71/2017/EZ M.A .No. 347/2017/EZ	Srikrishna Parua Vs. West Bengal Pollution Control Board & ors.	07.12.2018
8	Original Application No. 56/2017/EZ & M.A.25/2018/EZ	Subhas Datta Vs. State of West Bengal & Ors.	07.12.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 674

Date: 20.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **24.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 162/2017/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	10.12.2018
2	Original Application no. 163/2017/EZ	Sangram Keshari Mohanty Vs. State of Odisha & Ors.	10.12.2018
3	Original Application no. 165/2017/EZ & M.A.20/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	10.12.2018
4	Original Application no. 166/2017/EZ & M.A.19/2018/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	10.12.2018
5	Original Application no. 182/2017/EZ	Paban Kumar Sahu Vs. State of Odisha & ors.	10.12.2018
6	Appeal No.02/2018/EZ	M/s Parampara Ayurveda Vs Chief Secretary Govt of West Bengal & Others	10.12.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 675

Date: 20.10.2018


**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **25.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 10/2016/EZ	Joydeep Mukherjee Vs. Union of India & Ors	11.12.2018
2	O.A.160/2016/EZ	Jaydev Nayak & Others Vs	11.12.2018
3	O.A.168/2016/EZ	Utkal Alumina International Limited & Others Kahnu Charan Chhualsingh Vs.	11.12.2018
4	O.A.163/2016/EZ	Manoj Chhotray Vs. District Collector, Khurda & Ors.	11.12.2018
5	O.A.100/2017/EZ	Subhas Mahapatra Vs State of Odisha & Others	11.12.2018
6	O.A.51/2016/EZ (Disposed of)	Ambar Nath Sengupta Vs State of West Bengal & Others	11.12.2018
7	O.A.16/2018/EZ	Amader Katha Vs State of West Bengal & Others	11.12.2018
8	O.A.21/2018/EZ	Paschimbanga Vigyan Mancha Vs	11.12.2018
9	O.A.22/2018/EZ	The State of W.B.& Others Haradhan Chakraborty Vs State of West Bengal & Others	11.12.2018

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No.01/06/2014/NGT/EZB/KOLKATA/Office Order/ 676

Date: 20.10.2018

**OFFICE ORDER**

In view of the Order of Hon'ble Supreme Court of India in Writ Petition (Civil) No. 1235/2017 titled as NGT Bar Association (WZ) vs. Union of India & Ors. and the Office Order no. NGT(PB)/03/2014/JUDICIAL-I/100 dt. 01.02.2018, it is hereby notified for information of all concerned that cases listed on **26.10.2018** stands rescheduled as mentioned below.

Sr.No.	Case No.	Parties	Rescheduled to
1	Original Application no. 92/2016/EZ M.A. No. 157/2017/EZ	Subhas Mohapatra Vs. State of Odisha & ors.	12.12.2018
2	O.A.65/THC/2016/EZ M.A.1096/2016/EZ M.A.1097/2016/EZ M.A.1271/2016/EZ M.A.04/2018/EZ M.A.14/2018/EZ	People United For Better Living in Calcutta (PUBLIC) Vs Union of India & Others	12.12.2018
3	O.A.23/2017/EZ	Syed Arshad Nasar Vs. Union of India & Ors	12.12.2018
4	O.A.24.2018.EZ	Subir adhikari Vs W.B.P.C.B & Others	12.12.2018

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